Annexure – 8
Name of the corporate debtor: Ferrous Infrastructure Private Limited; Date of commencement of CIRP 02.02.2023; List of creditors as on: 19.11.2025

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of cre ditor	Details of claim received		Details of claim admitted						Amount of contin- gent	Amount of any mutual		Amount of claim	Remarks, if any
		Date of receipt			Natur e of cl aim	Amount covered by security interest		Whether related party?	% of voting share in CoC	claim	dues, that may be set- off	claim not ad- mitted	under verifica- tion	
1	VMS BATHWARE PVT. LTD	NA	5,21,770.00	5,21,770.00	Unsecured	NIL	NIL	NO	NA	NIL	NIL	-	NO	Nil
2	+	NA	10,74,850.00	10,79,138.00	Unsecured	NIL	NIL	NO	NA	NIL	NIL	-4,288.00		Claim Admitted After approval of Condanation of Delay appilication filed by Claimant vide IA- 5151/2025 and Approved by Ho'able NCLT Vide order dated 11.11.2025
	Total Rs		15,96,620.00	16,00,908.00								-		